

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10521 of 2013

(Arising out of OIO-100-COMMR-SURAT-II-2012 dated 31/12/2012 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Maheshbhai M Godiwala`

Director Of M/s. Kiran Syntex Ltd.
3rd Floor, Kiran Chambers, Opp Sub Jail, Ring Road,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat, 395001

.....Respondent

APPEARANCE:

Shri.J.C. Patel, Ms. Shamita Patel, Shri. Rahul Gajera, Advocates For the Appellant
Shri. Ghanshyam Soni, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.08.2021
DATE OF DECISION: 13.10.2021

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10520 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul